

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 325
CP-220(ND)/2022

IN THE MATTER OF:

M/s. Dr. Amit Choudhary

.....APPLICANT/PETITIONER

Vs.

Ms/. Nestiva Medicare Pvt Ltd. & Ors

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 15.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Achintya Tiwari.

For the Respondent

: Adv. Saloni Sharan for R-3.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.07.2023.**

Sd/-
(Court Officer)